duration of the project, it is not possible to indicate year-wise details of W.F.P. assistance. However, it is expected that W.F.P. is likely to supply-following quantities of food commodities against 7 Projects during 1983-84:

(in M.T.)	
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	S. Wo.	Commodity	Ouantity
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1. Soyabean Salad Oil	5,804.6
2. Soya fortified Bulgar	
Wheat	23,869.5
3. Pulses	3,234.3
4. Wheat	73.124.0

The total value of these commodities is estimated at 33.40 million US dollars.

Foreign hand behind Khalistan Movement

@2016. SHRIMATI ILA BHAT-TACHARYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister has recently said that the foreign hands are there behind Khalistan movement;

(b) if so, what is the name of the particular country which is responsible for this movement; and

(c) what steps Government propose to take against the country which is encouraging such movement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) to (c) Government have seen the press reports of Prime Minister's speech at a public meeting at Billawar on 23rd May, 1983 wherein she is reported to have referred to certain foreign forces being, behind a small section of extremists in Punjab.

The Prime Minister's reference to foreign forces is obviously based on the impression she gathers from information coming from various sources.

©Previously Unstarred Question 1304, transferred from the 4th August, 1983.

to Questions

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Committee on status of women in India

2017. SHRI KALRAJ MISHRA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the State-wise progress made to-date in' implementing the recommendations of the Committee on Status of Women in India which were submitted to Government in 1974 such as; amendment of the Succession Act; determination of ownership of matrimonial property; establishment of family courts; uniform Civil Code; citizenship of an Indian woman and her children who marries a foreigner; roles, rights and opportunities for economic participation; amendment of the Maternity Benefits Act 1961; provision of creches; working hours of women employees and equal pay for equal work to women employees;

(b) the difficulties experienced in implementation of the said recommendations; and

(c) the action Government propose to take in implementing the un-implemented recommendations?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) A statement is attached herewith.

(b) and (c) In yiew of the reply to (a) above, the question does not seem to arise.

Statement

1. Amendment of the Succession Act

The recommendation that the right-to will away property under the Indian Succession Act should be restricted, was not accepted in view of the danger of this leading to unwise distribution of property during the life time of the husband.

2. Determination of ownership of Matrimonial Property

While it was recognised that the wife contributed to the sum total of